

ITEM NO.1721

COURT NO.6

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5988/2019

ANIMAL WELFARE BOARD OF INDIA & ANR.

Appellant(s)

VERSUS

PEOPLE FOR ELIMINATION OF STRAY TROUBLES. & ORS.

Respondent(s)

(Only I.A. D. Nos. 71819 and 71833 of 2024 are to be before the Hon'ble Judge-in-Chamber.

IA No. 71833/2024 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 71819/2024 - INTERVENTION/IMPLEADMENT)

Date : 22-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
[IN CHAMBER]

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**Mr. Neeraj Kumar Verma, AOR
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Intervenor-in-person, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

IA No. 71833/2024 AND IA No. 71819/2024

List the applications before the Court concerned as and when,
Civil Appeal No(s). 5988/2019 is listed before the Court.

The proposed respondent(s) may file their objections to the
applications in the meanwhile, if already not filed.

**(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT**

**(DIPTI KHURANA)
ASSISTANT REGISTRAR**